

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP (IB) No.39/Chd/Hry/2018**

In the matter of:

Abhinav C.Ajmera.

....Petitioner.

Versus.

M3M India Pvt. Ltd.

....Respondent.

Present:           None.

The Hon'ble Member (Judicial) is on official tour, hence the  
matter is adjourned to 05.03.2018.

Sd/-  
Court Officer.

February 20, 2018.  
Ashwani